

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2495

ANSWERED ON:15.03.2007

AIRPORT ECONOMIC REGULATORY AUTHORITY

Kharventhan Shri Salarapatty Kuppusamy;Saradgi Shri Iqbal Ahmed;Sugavanam Shri E.G.;Yerrannaidu Shri Kinjarapu

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to establish Airport Economic Regulatory Authority;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b) Yes, Sir. Airports Economic Regulatory Authority (AERA) is proposed to be set up, through an Act of Parliament, to fix, review and approve tariff structure for the aeronautical services and monitor pre-set performance standards at Indian airports. The Authority will ensure a level playing field for all categories of airport operators and also oversee and deal with natural monopoly and common user/ carrier segments of airports.

(c): A draft Cabinet Note along with draft AERA Bill has been circulated to Ministries/ Departments concerned for their comments. Efforts are being made to introduce the AERA bill in the current session of Parliament.